

No. /DHC/Gaz/G-1/2019

From:

The Registrar General,
High Court of Delhi,
New Delhi-110003.

To,

The District & Sessions Judge,
Patiala House Courts,
New Delhi.

New Delhi, dated the , 2019



Sub: Appointment of Mr. Yashwant Kumar, District & Sessions Judge (New Delhi District) as Judge to preside over the NIA Special Court under the NIA Act, 2008 for the entire National Capital Territory of Delhi.

Sir,

I am directed to forward herewith copies of Office Memorandum No. 37/Legal/Spl. Court/Judge/NIA/DLI/8974 dated 17.07.2019 issued by the National Investigation Agency, Ministry of Home Affairs and Government of India Gazette Notification No. S.O. 2527(E) dated 12.07.2019, on the above subject, for your information and necessary action.

Yours faithfully,

(Jugal Kishore)
Deputy Registrar
for Registrar General

No. 3993-4003 /DHC/Gaz/G-1/2019

Dated: 31-7-19

Copy for information to :-

1. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
3. The District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
4. The District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
5. The District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
6. The District & Sessions Judge (North), Rohini Courts Complex, Delhi.
7. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
8. The District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
9. The District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
11. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

(Jugal Kishore)
Deputy Registrar

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI
Dated 5-8-19
No. 45515-615/Power/Gaz/2019
Sub: Appointment of Mr. Yashwant Kumar, District & Sessions Judge (New Delhi District) as Judge to preside over the NIA Special Court under the NIA Act, 2008 for the entire National Territory of Delhi

Copy forwarded for information & necessary action to :

1. All the Officers of DHJS & DJS (Central) Tis Hazari Courts, Delhi.
2. The Sr. AO (J)/AO (J), CMM Office, Filing Section, General Branch (Central), Facilitation Centre, THC, Delhi.
3. The Reader/PS to Ld. District & Sessions Judge (HQs), THC, Delhi.
4. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
5. The Website Committee (Hindi/English), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.

(ANKUR JAIN)
Addl. District Judge (Central)
Officer In-charge (Judicial Branch, Central)
For District & Sessions Judge (HQs)